

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BEHCH

OA No. 308 of 1995

Thursday, this the 11th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M. Hari Govindan, Laboratory Assistant,
Technology Mission Project,
Vector Control Research Centre
Field Station, Cherthala. .. Applicant

By Advocate Mr. M Rajagopalan for Mr. K.R. Kurup

Versus

1. Union of India, Rep. by
the Secretary to the Ministry of
Health & Family Welfare, New Delhi-110011

2. The Director,
Vector Control Research Centre,
Medical Complex, Indira Nagar,
Pondicherry-605 006

3. The Officer-in-Charge,
Vector Control Research Centre,
Cherthala, Alleppey Dist.

4. Laljith K.K., Laboratory Assistant,
Vector Control Research Centre,
Medical Complex, Indira Nagar, Pondicherry.

5. Geetha S, Laboratory Assistant,
Vector Control Research Centre,
Field Station, Cherthala. .. Respondents

By Advocate Mr. MHJ David J, ACGSC (R1-3)

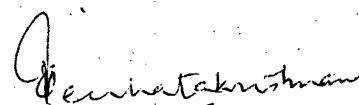
The application having been heard on 11th July 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Counsel on both sides submit that the services of
applicant have been regularised as Laboratory Assistant. We
record the submission, and dismiss the application as
infructuous. No costs.

Dated the 11th July, 1996


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN